NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

CP(IB) NO.356/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 1st August, 2017, 10.30 A.M.

Name of the Company Under Section		Jai Balaji Industries Ltd -Vs- Jai Venktesh Concast Pvt Ltd 8 & 9 IBC		

1. Mais Maryn Bhuterya, Adv 2. Asilna Baser, Adv

3. Sowa Shanna, Adv

4. Ultam Sharma, Adv

Soperedousl Scarditar

1. AKHILESH KU-SHRIVASAVA, Adv. Z objecting Party 2. AKASH SHARMA, Ps. CS J objecting Party

Axach Sharry

01 08 2017 -C.P.(IB)No.356/KB/2017 - Jai Balaji Industries Ltd. Vs. Jai Venkatesh Concast Pvt. Ltd.

ORDER

Ld. Lawyer on behalf of the operational creditor is present.

Ld. Lawyer as an intervenor has also appeared who filed the application in the registry only yesterday which is not yet on board. It is directed that a copy of the said application be given to the Operational Creditor by the intervenor and also to expedite the registration of the application in the registry.

Fixed on 07.08.2017.

MANORAMA KUMARI MEMBER(J)